GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

LOK SABHA UNSTARRED QUESTION NO. 2844 TO BE ANSWERED ON 05.12.2019

Construction of Sports Villages

2844. SHRIMATI VANGA GEETHA VISWANATH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any proposal to construct villages/complexes with facilities with the certification as venues for holding international and also national-level matches by all governing bodies for athletics with tracks with eight lane, tennis, basketball, swimming, cricket and football, etc., in phase-wise with international standards/facilities with medical facilities and doctors for the complete check-up of all sportspersons as per Olympic specifications in the new capital of Amaravati, Andhra Pradesh and the Government of Andhra Pradesh is keen in this regard;
- (b) if so, the details thereof along with the estimated cost and likely date of completion and the funds sanctioned/spent for this purpose and if not, the time by which such a proposal would be considered;
- (c) the present status of construction of sports city in Visakhapatnam district, Andhra Pradesh; and
- (d) whether the Government of Andhra Pradesh has also requested the Union Government to allot/provide coaches from countries like USA, Australia, New Zealand, Jamaica and other countries for various sport facilities with basic infrastructural facilities and other amenities and if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS { SHRI KIREN RIJIJU }

(a) to (c) 'Sports' being a State subject the responsibility for providing sports infrastructure rests with the State/Union Territory Governments. Central Government supplements their efforts by training, coaching and

bridging gaps in sports infrastructure. As such, the Ministry does not construct villages/complexes and sports cities.

(d) No such proposal is under consideration of this Ministry.
